



CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A.62/9147/2020
SWP No. 546/2011

This the 19th day of January, 2021

HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)

Syed Khurshid Ahmad, S/o Syed Mohammad Amin, R/o Watalbagh Ganderbal, Kashmir. Aged 47 years. Presently Patwari Halqa Anchark, Srinagar.

...Applicant

(Advocate: Mr Mohammad Ashraf Bhat)

Versus

1. State of J&K through Commissioner/Secretary to Govt, Rural Development Deptt.; Civil Sectt; Srinagar/Jammu.
2. Director, Rural Development Deptt, Kashmir Srinagar.
3. Block Development Officer, Kakapora Pulwama.

...Respondents

(Advocate:- Mr. Rajesh Thapa, D.A.G.)

O R D E R [O R A L]

Justice L. Narasimha Reddy, Chairman: -

The learned counsel for the Applicant submits that the TA has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(PRADEEP KUMAR)
MEMBER (A)

Dsn

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN